

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---|
| 1 | BLAPL/0014639/2023 | TANMAYA ROUT VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | BINJHARPUR /417 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002640/2023 |
| 2 | BLAPL/0014640/2023 | BIKASH MALLIK @ BAPI VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | KOREI /119 /2023 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000054/2023 |
| 3 | BLAPL/0014641/2023 | PRAKASH CHANDRA BISWAL @ PRAKASH @ PAGALA VS STATE OF ODISHA | LACANANDA KAMILA VS | SORO /352 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000743/2023 |
| 4 | BLAPL/0014642/2023 | PRASANT NAYAK VS STATE OF ODISHA | DEBASIS MISHRA VS | BADAGODA P.S. /693 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001128/2023 |
| 5 | BLAPL/0014643/2023 | S.ANIL REDDY VS STATE OF ODISHA | DEBASIS MISHRA VS | BADAGODA P.S. /693 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001128/2023 |
| 6 | BLAPL/0014644/2023 | MANOJ KUMAR PATTNAIK VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | EOW,BHUBANESWAR /25 /2023 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000124/2023 |
| 7 | BLAPL/0014645/2023 | MAYADHAR MALLIK VS STATE OF ODISHA | RAMAKANTA PANDA VS | SORO /496 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000147/2022 |
| 8 | BLAPL/0014646/2023 | SIPUN KUMAR KABI VS STATE OF ODISHA | REBATILATA PANDA VS | SARANGADA /57 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000238/2023 |
| 9 | BLAPL/0014647/2023 | RAJAT KUMAR BARIK @ RAJAT BARIK @ KANHA VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | RUPSA /16 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000100/2023 |
| 10 | BLAPL/0014648/2023 | HARISH CHANDRA ROUT @ BAPI VS STATE OF ODISHA | PRATAP CHANDRA MISHRA VS | PATNA /195 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000772/2023 |
| 11 | BLAPL/0014649/2023 | SIPUN KUMAR KABI VS STATE OF ODISHA | REBATILATA PANDA VS | SARANGADA /56 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000237/2023 |

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| 12 | BLAPL/0014650/2023 | SOUMYA RANJAN BEDBAK VS STATE OF ODISHA | MANAS KUMAR CHAND VS | NARLA /204 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000422/2023 |
| 13 | BLAPL/0014651/2023 | MITU @ SUSANTA BEHERA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | TANGI /218 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000107/2023 |
| 14 | BLAPL/0014652/2023 | MITU DAS @ BHANJA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | TANGI /218 /2022 2ND ADJ,CUTTACK(Cuttack) ST/0000107/2023 |
| 15 | BLAPL/0014653/2023 | RANJITA SAHU VS STATE OF ODISHA | SAROJ MOHARANA VS | GOCHHAPADA /14 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000017/2021 |
| 16 | BLAPL/0014654/2023 | PRASANTA KHETI VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BOLANGIR TOWN /273 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) Spl/0000044/2023 |
| 17 | BLAPL/0014655/2023 | GOUTAM TANDI VS STATE OF ODISHA | JNYANANANDA PANDA VS | NARLA /190 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000391/2023 |
| 18 | BLAPL/0014656/2023 | ASHISH CHOUBEY @ CHAUBEY @ CHOUDHARY VS STATE OF ODISHA | SATYABRATA PANDA VS | / /0 (// |
| 19 | BLAPL/0014657/2023 | MD. AKHTAR VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | PLANTSITE /420 /2023 (// |
| 20 | BLAPL/0014658/2023 | HEMANT KUMAR CHOUDHRY @ HEMANT KUMAR CHOUDHARY VS STATE OF ODISHA | SHOUBHARTYA PANDA VS | / /0 (// |
| 21 | BLAPL/0014659/2023 | SAGAR BALMIKI VS STATE OF ODISHA | SOUMYA RANJAN DAS VS | UDITNAGAR /110 /2023 (// |
| 22 | BLAPL/0014660/2023 | PAWAN SAHU VS STATE OF ODISHA | JNYANANANDA PANDA VS | KESINGA /431 /2023 (// |
| 23 | BLAPL/0014661/2023 | JAYANTI DASH | BIKRAM KESHARI RAJ | DHAULI PS /106 /2023 |

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|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 24 | BLAPL/0014662/2023 | AMINUR MOLLA | SUDHANSU SEKHAR DASH | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 25 | BLAPL/0014663/2023 | SIBA PRADHAN | SURYAKANTA DWIBEDI | GOCHHAPADA /81 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 26 | BLAPL/0014664/2023 | LUCKY KUMAR | ACHYUTANANDA PATTANAİK | BHARATPUR PS /445 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 27 | BLAPL/0014665/2023 | KRISHNA HEMBRAM | DEBASIS MISHRA | BADSAHI /231 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 28 | BLAPL/0014666/2023 | RANJIT PRADHAN | RAJIV KUMAR MAHANTA | GOCHHAPADA /81 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 29 | BLAPL/0014667/2023 | SAINUR MOLLA | SUDHANSU SEKHAR DASH | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 30 | BLAPL/0014668/2023 | JAGA @ JANGALI BEHERA | ASHOK KUMAR DAS | CHANDANPUR /137 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 31 | BLAPL/0014669/2023 | MD. TUFAIL | SUDHANSU SEKHAR DASH | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 32 | BLAPL/0014670/2023 | NANDU GOPA | JUGALA KISHORE PANDA | MUNIGUDA /106 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 33 | BLAPL/0014671/2023 | ARJUNA BISWAL | BIJAY KUMAR BEHERA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 34 | CMAPL/0000883/2023 | JANHA BHOI | PRASANNA KUMAR MOHANTY | / / |
| | | VS | VS | () |

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|----|--------------------|---|--------------------------------|--------------------------|
| 35 | CMP/0001633/2023 | CHIEF EXECUTIVE OFFICER, TPCODL CORPORATE OFFICE, BBSR NANDINI JENA VS | PANCHANAN SAHOO VS | // // () |
| 36 | CMP/0001634/2023 | SAYD MUMTAZ ALLI RAJKISHORE PANDA VS | PRASANTA KUMAR SATAPATHY VS | // // () |
| 37 | CMP/0001635/2023 | ANIL KUMAR PANDA SILVESTER EKKA @ ORAN VS | DEBASIS TRIPATHY VS | // // () |
| 38 | CONTC/0010643/2023 | JUNAS ORAN @ LAKDA SAROJ KUMAR PATI VS | ADV VS | // // () |
| 39 | CONTC/0010644/2023 | KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK THABIRA MEHER VS | ADV. VS | // // () |
| 40 | CONTC/0010645/2023 | ASWATY.S., COMMNR. CUM SECY., SECONDARY EDUCATION DEPT., BBSR PANKAJ KUMAR BEHERA VS | ADV. VS | // // () |
| 41 | CONTC/0010646/2023 | ASWATY.S., COMMNR. CUM SECY., SECONDARY EDUCATION DEPT., BBSR AKLESH KUMAR SINGH VS | ADV. VS | // // () |
| 42 | CONTC/0010647/2023 | SANJAY KUMAR JHA, G.M., LAKHANPUR AREA, MAHANADI COAL FIELD LTD., JHARSUGUDA MAA DURGADEVI SWAYAM SAHAYAK GOSTHI, KENDRAPARA VS | ADV. VS | // // () |
| 43 | CONTC/0010648/2023 | AMRIT RUTURAJ, I.A.S., COLLECTOR, KENDRAPARA SISIRA KUMAR MANGARAJ VS | ADV. VS | // // () |
| 44 | CONTC/0010649/2023 | DIPTI RANJAN SETHI, O.A.S.(S) MOHAN CH. MUNDARI VS | ADV. VS | // // () |
| 45 | CONTC/0010650/2023 | ASWATHY S., I.A.S. UPENDRA LENKA VS | BISWARANJAN DAS VS | // // () |
| | | SAGARIKA NATH, I.P.S. | | // |

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|----|--------------------|---|--------------------------|--------------------------|
| 46 | CONTC/0010651/2023 | SANTOSH KUMAR MUNI VS | SANDHYARANI PANI VS | // () |
| 47 | CONTC/0010652/2023 | ARAVIND AGRAWAL, SECRETARY DEPTT. OF HIGHER EDUCATION DEEPALI @ DIPALI PRADHAN VS | AMBIKA PRASAD RAY VS | // // () |
| 48 | CONTC/0010653/2023 | SURESH PANT, DIRECTOR, ORISSA FOREST DEVELOPMENT CORPORATION LTD., BBSR SADHABA MUNDA VS | ADV. VS | // // () |
| 49 | CONTC/0010654/2023 | ASWATHY S., I.A.S. UPENDRA PRADHANI VS | ADV. VS | // // () |
| 50 | CONTC/0010655/2023 | ASWATHY S., I.A.S. RANJAN KUMAR MALLICK VS | ADV. VS | // // () |
| 51 | CONTC/0010656/2023 | SUBHALAXMI NAYAK, ODISHA EDUCATION SERVICE, CLASS II, DIST. EDU. OFFICER, KENDRAPARA SUBASH CHANDRA SAHU VS | ADV. VS | // // () |
| 52 | CRLA/0001408/2023 | AJAY KUMAR VHALLA, I.A.S. LAMA @ RATAN NAIK VS | UMAKANTA BARIK VS | // // () |
| 53 | CRLA/0001409/2023 | STATE OF ODISHA SIMADRI NAYAK VS | SUSANTA KUMAR DASH VS | // // () |
| 54 | CRLA/0001410/2023 | STATE OF ODISHA(VIG.) SUKANTA KUMAR BEHERA VS | SANATAN DAS VS | // // () |
| 55 | CRLMC/0005528/2023 | STATE OF ODISHA UDASINI MOHANTY VS | ASHOK KUMAR BEHERA VS | // // () |
| 56 | CRLMC/0005529/2023 | STATE OF ODISHA BUDHANATH BEHERA VS | NILAKANTHA DAS VS | // // () |
| 57 | CRLMC/0005530/2023 | STATE OF ODISHA BISWAKANTA MISHRA | MAHES DAS | // // () |

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|----|--------------------|-------------------------|--------------------------|--------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | CRLMC/0005531/2023 | RAMESWAR MEHER | MANAS KUMAR CHAND | KHARIAR /215 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | CRLMC/0005532/2023 | MILLAN MUKHI | HRUDANANDA MOHAPATRA | NIMAPADA /123 /2017 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | CRLMC/0005533/2023 | ASHOK KUMAR BISOI | LINGARAJ SARANGI | MOHANA /103 /2013 |
| | | VS | VS | () |
| | | HOME (STATE) | | // |
| 61 | CRLMC/0005534/2023 | NARAYAN BEHERA | SARATHI JYOTI MOHANTY | SINDHIKELA PS /46 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | CRLMP/0002578/2023 | SATYABHAMA BEHERA | BITAS KUMAR SWAIN | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | CRLMP/0002579/2023 | PRASANTA KUMAR BEHERA | HRUDANANDA MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | CRLMP/0002580/2023 | USHA MANDAL | SATYAJIT MOHAPATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | CRLMP/0002581/2023 | SANKARACHARYA CHOUDHURY | PRAMOD CHANDRA SEJPADA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | CRLMP/0002582/2023 | SOUMYA RANJAN TRIPATHY | DEVASHIS PANDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | CRLMP/0002583/2023 | SUPRAVA BEHERA | RAKESH KUMAR ROUSTRAY | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | CRLMP/0002584/2023 | PRATIMA BARIK | RAKESH KUMAR ROUSTRAY | / /0 |
| | | VS | VS | () |

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|----|---------------------|--|-------------------------------|---------------------------------------|
| 69 | CRLMP/0002585/2023 | STATE OF ODISHA BASANTI MALLICK VS | NIRANJAN PANDA VS | // / /0 () |
| 70 | CRLMP/0002586/2023 | STATE OF ODISHA SATRUGHAN BEHERA VS | ACHYUTANANDA PATTANAİK VS | // / /0 () |
| 71 | CRLMP/0002587/2023 | STATE OF ODISHA PARAMANANDA BEHERA VS | ANIRUDHA DAS VS | // / /0 () |
| 72 | CRLMP/0002588/2023 | STATE OF ODISHA SANDHYARANI @ SANDHYA PRADHAN VS | PRAVASH CH JENA VS | // / /0 () |
| 73 | CRLMP/0002589/2023 | STATE OF ODISHA MILI P PRADHAN VS | JANAKI KANTA MAHAPATRA VS | // / /0 () |
| 74 | CRLMP/0002590/2023 | STATE OF ODISHA KIRAN PRIYADARSHINI VS | LINGARAJ SARANGI VS | // / /0 () |
| 75 | CRLMP/0002591/2023 | STATE OF ODISHA BASUDEV DAS VS | SAPAN KUMAR LENKA VS | // / /0 () |
| 76 | CRLMP/0002592/2023 | STATE OF ODISHA JITA GADTIA VS | SATYA PRAKASH MAHAPATRA VS | // BHATILI /301 /2023 () |
| 77 | CRLREV/0000694/2023 | STATE OF ODISHA RASHMI RANJAN MAHAPATRO VS | RASHMI RANJAN MISHRA VS | // / /0 () |
| 78 | JCRLA/0000167/2023 | USHARANI PANDA DANARA MUNDA VS | ADV. VS | // GHATAGAON /115 /2019 () |
| 79 | JCRLA/0000168/2023 | STATE OF ODISHA BALABHADRA MUNDA VS | ADV. VS | // KEONJHAR SADAR /180 /2019 () |
| | | STATE OF ODISHA | | // |

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| 80 | JCRLA/0000169/2023 | AKSHAYA NAIK VS STATE OF ODISHA | ADV. VS | PATNA /164 /2015 () // |
| 81 | JCRLA/0000170/2023 | KUSHA PUTEI VS STATE OF ODISHA | ADV. VS | PATNAGARH /203 /2012 () // |
| 82 | JCRLA/0000171/2023 | BAIRAGI NAIK VS STATE OF ODISHA | ADV. VS | JARADA /113 /2015 () // |
| 83 | JCRLA/0000172/2023 | RANJIT NAYAK VS STATE OF ODISHA | ADV. VS | BUGUDA /257 /2020 () // |
| 84 | MATA/0000457/2023 | SUMITA BARAL VS DR.KUMUDA CHANDRA PANDA | PRASANTA KUMAR NANDA VS | // () // |
| 85 | RSA/0000579/2023 | KANCHAN BHOI VS PURNA CHANDRA BHOI | DEBENDRA KUMAR SAHOO 1 VS | // () // |
| 86 | RSA/0000580/2023 | BIBHUTI BHUSABN PATI VS COMMR., CUTTACK MUNICIPAL CORPN. | SAMBIT RATH VS | // () // |
| 87 | RSA/0000581/2023 | DASH GOCHHAYAT VS MATRU PRASAD MISHRA | SURESH KUMAR MISHRA VS | // () // |
| 88 | RVWPET/0000495/2023 | PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR VS SREE METALIKS LIMITED | SIDHARTH SANKAR MOHAPATRA,SR.S.C(I.T) VS | // () // |
| 89 | RVWPET/0000496/2023 | SAROJ KUMAR PANDA VS STATE OF ODISHA | ADV. VS | // () // |
| 90 | RVWPET/0000497/2023 | JAYADEV @ JAYDEB CHANDRA BISWAS VS CHANDESWAR PRASAD SAHU | PRASANTA KUMAR SATAPATHY VS | // () // |
| 91 | RVWPET/0000498/2023 | HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR | DEBASISH MOHAPATRA | // |

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| | | VS | VS | 0 |
| 92 | TRPCRL/0000127/2023 | VARSHA FABRICS PVT. LTD., KOLKATA BRAJAKISHORE PRADHAN | RAJESH KUMAR MAHAPATRA | // COLLIERY /413 /2013 |
| | | VS | VS | 0 |
| 93 | WA/0003187/2023 | STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | // |
| | | VS | VS | 0 |
| 94 | WA/0003188/2023 | PRAMOD KUMAR SAHOO STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | // |
| | | VS | VS | 0 |
| 95 | WA/0003189/2023 | GYANENDRA CHANDRA DAS STATE OF ODISHA | SURYA NARAYAN PATNAIK,A.G.A | // |
| | | VS | VS | 0 |
| 96 | WA/0003190/2023 | AJAYA KUMAR NAYAK STATE OF ODISHA | SURYA NARAYAN PATNAIK, A.G.A. | // |
| | | VS | VS | 0 |
| 97 | WP(C)/0042718/2023 | DILLIP KUMAR JENA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |
| 98 | WP(C)/0042719/2023 | STATE OF ORISSA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |
| 99 | WP(C)/0042720/2023 | STATE OF ORISSA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |
| 100 | WP(C)/0042721/2023 | STATE OF ODISHA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |
| 101 | WP(C)/0042722/2023 | STATE OF ODISHA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |
| 102 | WP(C)/0042723/2023 | STATE OF ODISHA PRASANNA KUMAR PUROHIT | DIPTI RANJAN BHOKTA | // |
| | | VS | VS | 0 |

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| 103 | WP(C)/0042724/2023 | STATE OF ORISSA PURANDAR RANA VS | DIPTI RANJAN BHOKTA VS | // // () |
| 104 | WP(C)/0042725/2023 | STATE OF ODISHA PRASANNA KUMAR PUROHIT VS | DIPTI RANJAN BHOKTA VS | // // () |
| 105 | WP(C)/0042726/2023 | STATE OF ODISHA PRASANNA KUMAR PUROHIT VS | DIPTI RANJAN BHOKTA VS | // // () |
| 106 | WP(C)/0042727/2023 | STATE OF ORISSA UNION OF INDIA VS | DIPTI RANJAN BHOKTA VS | // // () |
| 107 | WP(C)/0042728/2023 | MANASI MISHRA PATITAPABAN TRIPATHY VS | PRASANTA KUMAR NANDA VS | // // () |
| 108 | WP(C)/0042729/2023 | STATE OF ODISHA INDRAMANI SWAIN VS | AMITAV TRIPATHY VS | // // () |
| 109 | WP(C)/0042730/2023 | STATE OF ODISHA KAPILA CHARAN PARIDA VS | PRASANTA KUMAR NANDA VS | // // () |
| 110 | WP(C)/0042731/2023 | STATE OF ODISHA GAGAN BIHARI NAIK VS | BHOJARAJ SETH VS | // // () |
| 111 | WP(C)/0042732/2023 | JOINT COMMISSIONER ADMINISTRATION, KVS 18, NEW DELHI GYANARANJAN SAHOO VS | PRASANTA KUMAR NANDA VS | // // () |
| 112 | WP(C)/0042733/2023 | STATE OF ODISHA SANTANU KUMAR SAHOO VS | PRASANTA KUMAR NANDA VS | // // () |
| 113 | WP(C)/0042734/2023 | STATE OF ODISHA OSEB SHRAMIKA MAHASANGHA, BBSR VS CHIEF EXECUTIVE OFFICER, TPCODL, BBSR | SOMANATH MISHRA VS | // // () |

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|-----|--------------------|---|----------------------------|--------------------------|
| 114 | WP(C)/0042735/2023 | AJAYA KUMAR NAYAK VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 115 | WP(C)/0042736/2023 | DUSMANTA TANDI @ TIKESWAR VS RAJSHREE NANDA | ANUPAM DASH VS | // 0 // |
| 116 | WP(C)/0042737/2023 | BAIKUNTHA CHARAN SWAIN VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 117 | WP(C)/0042738/2023 | SARAT CHANDRA SWAIN VS STATE OF ODISHA | JAGAJIBAN PRADHAN VS | // 0 // |
| 118 | WP(C)/0042739/2023 | DUSMANTA TANDI @ TIKESWAR VS RAJSHREE NANDA | Anupam Dash VS | // 0 // |
| 119 | WP(C)/0042740/2023 | PARKSHIT BAG VS STATE OF ODISHA | PRADEEP KUMAR MISHRA VS | // 0 // |
| 120 | WP(C)/0042741/2023 | PRAKASH KUMAR SAHU VS STATE OF ODISHA | PRADEEP KUMAR MISHRA VS | // 0 // |
| 121 | WP(C)/0042742/2023 | PRASANNA BAG VS STATE OF ODISHA | PRADEEP KUMAR MISHRA VS | // 0 // |
| 122 | WP(C)/0042743/2023 | M/S ICICI LOMBARD GENERAL INSURANCE CO. LTDA, BBSR VS THE INSURANCE OMBUDSMAN, BBSR | Anupam Dash VS | // 0 // |
| 123 | WP(C)/0042744/2023 | RANJAN KUMAR DAS VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 124 | WP(C)/0042745/2023 | SISIR KUMAR SATAPATHY VS STATE OF ODISHA | SUSANTA KUMAR ROUT VS | // 0 // |
| 125 | WP(C)/0042746/2023 | AMBIKESH SARANGI | BIYOTKESH MOHANTY | // |

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| | | VS | VS | 0 |
| 126 | WP(C)/0042747/2023 | MAHANADI COALFIELDS LTD., BURLA, SAMBALPUR GOPAL CHANDRA PRADHAN | SITANSU MOHAN SINGH | // |
| | | VS | VS | 0 |
| 127 | WP(C)/0042748/2023 | STATE OF ODISHA ABAKASH MOHANTY | SITANSU MOHAN SINGH | // |
| | | VS | VS | 0 |
| 128 | WP(C)/0042749/2023 | STATE OF ODISHA NEPAL PRADHAN | SITANSU MOHAN SINGH | // |
| | | VS | VS | 0 |
| 129 | WP(C)/0042750/2023 | STATE OF ODISHA KARTIKA CHANDRA DALAI | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| 130 | WP(C)/0042751/2023 | STATE OF ODISHA M/S UTKAL GYAN BHARATI TRUST, BBSR | BHABANI PRASAD MOHANTY | // |
| | | VS | VS | 0 |
| 131 | WP(C)/0042752/2023 | THE CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI BIDYADHAR PALAI | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| 132 | WP(C)/0042753/2023 | STATE OF ODISHA UNION OF INDIA | JATESWAR NAYAK,C.G.C | // |
| | | VS | VS | 0 |
| 133 | WP(C)/0042754/2023 | RAKESH KUMAR MAURYA SUSANTA KUMAR PRADHAN | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| 134 | WP(C)/0042755/2023 | STATE OF ODISHA M/S UTKAL GYAN BHARATI TRUST, BBSR | BHABANI PRASAD MOHANTY | // |
| | | VS | VS | 0 |
| 135 | WP(C)/0042756/2023 | THE CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI BASANTA KUMAR BEHERA | LAXMIKANTA MOHANTY | // |
| | | VS | VS | 0 |
| 136 | WP(C)/0042757/2023 | STATE OF ODISHA RABINDRA KUMAR KAR | HRUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 137 | WP(C)/0042758/2023 | STATE OF ODISHA JASHOBANTA BARIK VS | LAXMIKANTA MOHANTY VS | // // () |
| 138 | WP(C)/0042759/2023 | STATE OF ODISHA ASHISH KUMAR MOHANTY VS | HRUDANANDA MOHAPATRA VS | // // () |
| 139 | WP(C)/0042760/2023 | STATE OF ODISHA KRISHNA CHANDRA JENA VS | LAXMIKANTA MOHANTY VS | // // () |
| 140 | WP(C)/0042761/2023 | STATE OF ODISHA NIRANJAN SAHOO VS | LAXMIKANTA MOHANTY VS | // // () |
| 141 | WP(C)/0042762/2023 | STATE OF ODISHA B. LINGARAJ REDDY VS | MANAS KUMAR CHAND VS | // // () |
| 142 | WP(C)/0042763/2023 | STATE OF ODISHA LAXMIDHAR SAHOO VS | LAXMIKANTA MOHANTY VS | // // () |
| 143 | WP(C)/0042764/2023 | STATE OF ODISHA GOBINDA CHANDRA PATRA VS | DR. JITENDRA KUMAR LENKA VS | // // () |
| 144 | WP(C)/0042765/2023 | STATE OF ODISHA SUBASH CHANDRA JENA VS | SANJAY KUMAR PRADHAN VS | // // () |
| 145 | WP(C)/0042766/2023 | STATE OF ODISHA ASHOKA KUMAR MOHAPATRA VS | DR. JITENDRA KUMAR LENKA VS | // // () |
| 146 | WP(C)/0042767/2023 | STATE OF ODISHA BIBHU PADARABINDA BEHERA VS | BIKRAM CHANDRA GHADEI VS | // // () |
| 147 | WP(C)/0042768/2023 | THE AUTHORIZE OFFICER OF THE ASSET RECONSTRUCTION COMPANY INDIA LTD., MUMBAI SUCHISMITA MISHRA VS DEBASISH PADHI | RAKESH KUMAR SARANGI VS | // // () // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|--|---------------------------------|
| 148 | WP(C)/0042769/2023 | M/S NANDA KISHORE SAW MILL, BOLANGIR VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 149 | WP(C)/0042770/2023 | BANGALI PRADHAN VS STATE OF ODISHA | BASUDEV PUJARI VS | // 0 // |
| 150 | WP(C)/0042771/2023 | M/S SANTOSHI WOODEN INDUSTRIES, BOLANGIR VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 151 | WP(C)/0042772/2023 | BIRAJA SANKAR SINGH VS COMMNR.-CUM-SECY. TO GOVT., H AND UD | PRASHANTA KUMAR DAS VS DEPT., BBSR | // 0 // |
| 152 | WP(C)/0042773/2023 | BASANTI MISHRA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 153 | WP(C)/0042774/2023 | VISWASS VIVEKANANDA INSTITUTE OF SOCIAL WORKS VS STATE OF ODISHA | SRINIVAS MOHANA SATHYANARAYAN VS | // 0 // |
| 154 | WP(C)/0042775/2023 | FULMANI MUNDA VS STATE OF ODISHA | PARTHA SARATHI DAS VS | // 0 // |
| 155 | WP(C)/0042776/2023 | M/S WOOD COMPLEX, PURI VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 156 | WP(C)/0042777/2023 | M/S BHAGABATI SAW MILL, RAYAGADA VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 157 | WP(C)/0042778/2023 | M/S PRATAP SAW MILL, KALAHANDI VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 158 | WP(C)/0042779/2023 | M/S UTKAL SAW MILL, BOLANGIR VS STATE OF ODISHA | RABI NARAYAN BEHERA VS | // 0 // |
| 159 | WP(C)/0042780/2023 | JUGAL SAHOO | PRADEEP KUMAR DAS | // |

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 160 | WP(C)/0042781/2023 | PURNA CHANDRA PANDA | PRADEEP KUMAR DAS | // |
| | | VS | VS | 0 |
| | | COLLECTOR, BHADRAK | | // |
| 161 | WP(C)/0042782/2023 | M/S MOHARANA WOOD PRODUCT, PURI | RABI NARAYAN BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 162 | WP(C)/0042783/2023 | GRAMYA PRAVA COLLEGE OF NURSING, PURI | PAMI RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 163 | WP(C)/0042784/2023 | PRAMOD KUMAR MOHANTY | ULLASH CHANDRA MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 164 | WP(C)/0042785/2023 | P.C.COLLEGE OF NURSING, PURI | PAMI RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 165 | WP(C)/0042786/2023 | PREMIER COLLEGE OF NURSING, KHORDHA | PAMI RATH | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 166 | WP(C)/0042787/2023 | TAPASWINI MOHANTY | SATYAJIT MOHAPATRA | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 167 | WP(C)/0042788/2023 | MANOJ KUMAR DAS | ACHYUTANANDA PATTANAIAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 168 | WP(C)/0042789/2023 | DILLIP KUMAR CHOUDHURY | DILLIP KUMAR PRADHAN | // |
| | | VS | VS | 0 |
| | | COLLECTOR AND DIST. MAGISTRATE, SAMBALPUR | | // |
| 169 | WP(C)/0042790/2023 | M.D. MOUSIM | KOUSIK ANANDA GURU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 170 | WP(C)/0042791/2023 | PRAVAT RANJAN PATI | PRADEEP KUMAR DAS | // |
| | | VS | VS | 0 |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|--|---------------------------------|---------------------------------|
| 171 | WP(C)/0042792/2023 | STATE OF ODISHA PRAVAKAR KAR VS COMMISSIONER, CONSOLIDATION, BBSR | HRUDANANDA MOHAPATRA VS | // // 0 // |
| 172 | WP(C)/0042793/2023 | UDAYANATH MOHANTY VS CHIEF ELECTION OFFICER, ODISHA | SATYA RANJAN PATI VS | // 0 // |
| 173 | WP(C)/0042794/2023 | DHIREN KUMAR BARIK VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 174 | WP(C)/0042795/2023 | PADMANAVA NILAGIRI @ N. PADMANAVA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 175 | WP(C)/0042796/2023 | SAMIR KUMAR SAHU VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 176 | WP(C)/0042797/2023 | AKSHAYA KUMAR MISHRA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 177 | WP(C)/0042798/2023 | HARIHAR SAHOO VS STATE OF ODISHA | ACHYUTANANDA PATTANAİK VS | // 0 // |
| 178 | WP(C)/0042799/2023 | BANITA SAHU VS STATE OF ODISHA | SARATHI JYOTI MOHANTY VS | // 0 // |
| 179 | WP(C)/0042800/2023 | BHARAT CHANDRA DAS VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 180 | WP(C)/0042801/2023 | AHALYA KUMARI PATRA VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 181 | WP(C)/0042802/2023 | TUSAR BADHAI VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 182 | WP(C)/0042803/2023 | SAKUNTALA KONDAGORI VS STATE OF ODISHA | SANJIB KUMAR BHANJADEO VS | // 0 // |
| 183 | WP(C)/0042804/2023 | SARAT CHANDRA SAHOO VS STATE OF ODISHA | GOPAL KRUSHNA NANDA VS | // 0 // |
| 184 | WP(C)/0042805/2023 | AJAY KUMAR ROUT VS R.T.O., CUTTACK | ASHOK KUMAR ROUT VS | // 0 // |
| 185 | WP(C)/0042806/2023 | NIRANJAN MISHRA VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI | SANJIB KUMAR RATH VS | // 0 // |
| 186 | WP(C)/0042807/2023 | AJAY KUMAR ROUT VS R.T.O., CUTTACK | ASHOK KUMAR ROUT VS | // 0 // |
| 187 | WP(C)/0042808/2023 | SAROJINI PANDA VS STATE OF ODISHA | SANJIB KUMAR RATH VS | // 0 // |
| 188 | WP(C)/0042809/2023 | RUDRA PRASAD PATTNAIK VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 189 | WP(C)/0042810/2023 | PANDIT SARAT CHANDRA MISHRA VS STATE OF ODISHA | ASHOK KUMAR SAHOO VS | // 0 // |
| 190 | WP(C)/0042811/2023 | RUDRA PRASAD PATTNAIK VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 191 | WP(C)/0042812/2023 | NIRUPAMA ACHARYA VS STATE OF ODISHA | SUBHENDU KUMAR NAYAK VS | // 0 // |
| 192 | WP(C)/0042813/2023 | KHRISTADAS NAYAK VS STATE OF ODISHA | KABIR KUMAR JENA VS | // 0 // |
| 193 | WP(C)/0042814/2023 | AMARESH CHANDRA MOHANTY | SUBHENDU KUMAR NAYAK | // |

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| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|-----------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 194 | WP(C)/0042815/2023 | RANJAY PRASAD | ASHOK KUMAR ROUT | // |
| | | VS | VS | 0 |
| | | R.T.O., JHARSUGUDA | | // |
| 195 | WP(C)/0042816/2023 | RANJIT KUMAR NAYAK | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 196 | WP(C)/0042817/2023 | JAMBESWAR MOHAPATRA | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 197 | WP(C)/0042818/2023 | ALEKHA PRADHAN | ASHOK KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 198 | WP(C)/0042819/2023 | SATYABRATA SATHPATHY | AFRAAZ SUHAIL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 199 | WP(C)/0042820/2023 | KABITA MISHRA | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 200 | WP(C)/0042821/2023 | PARIKSHITA RATH | ASHOK KUMAR SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 201 | WP(C)/0042822/2023 | MANAS RANJAN MOHAPATRA | KAPILA CHARAN NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 202 | WP(C)/0042823/2023 | SMITA PATNAIK | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 203 | WP(C)/0042824/2023 | NEPALI SAHOO | BASUDEV BARIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 204 | WP(C)/0042825/2023 | BANA BIHARI MISHRA | SUBHENDU KUMAR NAYAK | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------|---|---------------------------------|---------------------------------|
| 205 | WP(C)/0042826/2023 | STATE OF ODISHA FAKIR MOHAN SAHOO VS | BASUDEV BARIK VS | // // () |
| 206 | WP(C)/0042827/2023 | STATE OF ODISHA SAUNTI CHARAN KHILLAR VS | RAMANATH ACHARYA VS | // // () |
| 207 | WP(C)/0042828/2023 | REGIONAL PROVIDENT FUND COMMNR., BBSR BAIDYANATH PATI VS | BASUDEV BARIK VS | // // () |
| 208 | WP(C)/0042829/2023 | STATE OF ODISHA MAHANTA BIBHUDATTA PRASAD DAS VS | SAPAN KUMAR LENKA VS | // // () |
| 209 | WP(C)/0042830/2023 | STATE OF ODISHA ANIL KUMAR PANDA VS | JANAKI KANTA MAHAPATRA VS | // // () |
| 210 | WP(C)/0042831/2023 | STATE OF ODISHA SURESH KUMAR EPARI VS | TARUNKANTA PATTANAYAK VS | // // () |
| 211 | WP(C)/0042832/2023 | INSPECTOR GENERAL REGISTRATION, CUTTACK DEBENDRANATH MOHANTY VS | BISWAJIT MOHANTY VS | // // () |
| 212 | WP(C)/0042833/2023 | STATE OF ODISHA JAYANTI MOHANTY VS | BISWAJIT MOHANTY VS | // // () |
| 213 | WP(C)/0042834/2023 | STATE OF ODISHA J. DURYODHAN PATRO VS | BISWAJIT MOHANTY VS | // // () |
| 214 | WP(C)/0042835/2023 | STATE OF ODISHA ARATI MALLICK VS | PRANAYANEE DASMOHAPATRA VS | // // () |
| 215 | WP(C)/0042836/2023 | STATE OF ODISHA NARAYAN CHANDRA DAS VS | PRANAYANEE DASMOHAPATRA VS | // // () |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :28/12/2023**

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------|---|---------------------------------|---|
| 216 | ABLAPL/0015457/2023 | SUSHANTA MEHER VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | DUNGURIPALI /237 /2023 () // |
| 217 | ABLAPL/0015458/2023 | AJAYA @ AJAYA KUMAR MOHAPATRA VS STATE OF ODISHA | DEBASIS MISHRA VS | SUKINDA /310 /2023 () // |
| 218 | ABLAPL/0015459/2023 | SOUMYA RANJAN SATAPATHY VS STATE OF ODISHA | PRATAP KESHARI DEO VS | MAHILA P.S.(BBSR) /33 /2020 () // |
| 219 | ABLAPL/0015460/2023 | TUTUNA NAYAK @ KRUSHNA KUMAR NAYAK VS STATE OF ODISHA | BIDESHI KUMAR GHADEI VS | PURIGHAT /362 /2023 () // |
| 220 | ABLAPL/0015461/2023 | SAHADEV JENA VS STATE OF ODISHA | PRIYA RANJAN MISHRA VS | DHAMNAGAR /553 /2023 () // |
| 221 | ABLAPL/0015462/2023 | SABITRI SENAPATI VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA SADAR /914 /2023 () // |
| 222 | ABLAPL/0015463/2023 | GOINDA MINZ VS STATE OF ODISHA | SANKAR PRASAD PANI VS | RAJGANGPUR /493 /2023 () // |
| 223 | ABLAPL/0015464/2023 | SALIM KHAN VS STATE OF ODISHA | PRIYA RANJAN MISHRA VS | BHADRAK TOWN /261 /2021 () // |
| 224 | ABLAPL/0015465/2023 | ABHIMANYU SETHI VS STATE OF ODISHA | PARTHA SARATHI DAS VS | KEONJHAR TOWN /452 /2023 () // |
| 225 | ABLAPL/0015466/2023 | MUKUNDA NAYAK VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | MOHANA /158 /2023 () // |
| 226 | ABLAPL/0015467/2023 | SOMANATH PARIJA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JEYPORE SADAR /232 /2023 () // |
| 227 | ABLAPL/0015468/2023 | RABINDRA KUMAR PANDA | AMULYA RATNA PANDA | B.SINGHPUR /120 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|-------------------------------------|
| | | VS | VS | () |
| 228 | ABLAPL/0015469/2023 | STATE OF ODISHA RUKANATH MUDULI @ RAGHUNATH MUDULI @ TANAY KUMAR PANDA | ANANTA KUMAR PANDA | // JEYPORE SADAR /232 /2023 |
| | | VS | VS | () |
| 229 | ABLAPL/0015470/2023 | STATE OF ODISHA KUNIMANI BARIK | DR. BINODA KUMAR MISHRA | // BASTA /337 /2023 |
| | | VS | VS | () |
| 230 | ABLAPL/0015471/2023 | STATE OF ODISHA HEMANTA KUMAR PARIDA | SATYASHREE MOHANTY | // BADAGODA P.S. /671 /2023 |
| | | VS | VS | () |
| 231 | ABLAPL/0015472/2023 | STATE OF ODISHA SANKARSANA BARIK | SATYABRATA PANDA | // KANTAMAL /132 /2019 |
| | | VS | VS | () |
| 232 | ABLAPL/0015473/2023 | STATE OF ODISHA SANTOSH DAS | DURGA PRASAD PANDA | // DHENKANAL SADAR /415 /2023 |
| | | VS | VS | () |
| 233 | ABLAPL/0015474/2023 | STATE OF ODISHA PRASANTA KUMAR PADHI | DURGA PRASAD DHAL | // INFOCITY PS /31 /2017 |
| | | VS | VS | () |
| 234 | ABLAPL/0015475/2023 | STATE OF ODISHA JAMUNA TARAI | PRAVASH CHANDRA JENA | // MARINE PST TALCHUA /189 /2023 |
| | | VS | VS | () |
| 235 | ABLAPL/0015476/2023 | STATE OF ODISHA SURESH KUMAR BEHERA | JAYADEBA BEHERA | // KHURDA MODEL /807 /2023 |
| | | VS | VS | () |
| 236 | ABLAPL/0015477/2023 | STATE OF ODISHA MANASI BEHERA | LINGARAJ SARANGI | // //0 |
| | | VS | VS | () |
| 237 | ABLAPL/0015478/2023 | STATE OF ODISHA KANHA MIRDHA | JUGALA KISHORE PANDA | // BOUDH /350 /2023 |
| | | VS | VS | () |
| 238 | ABLAPL/0015479/2023 | STATE OF ODISHA KAINRU @ SADASIVA KARNA @ SADASIBA | JUGALA KISHORE PANDA | // KANTAMAL /78 /2019 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :28/12/2023

| SL | FILING NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
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ORISSA HIGH COURT

MISC CASES FILED on :28/12/2023

| SL. NO. | IA NO MAIN CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL |
|---------|--------------------------------|--|---|
| 1 | 111/2023 TRPCRL/127/2023 | BRAJAKISHORE PRADHAN-MP | RAJESH KUMAR MAHAPATRA |
| 2 | 111/2023 CRLMA/434/2023 | BRUNDABAN SAHU-MP | ADV |
| 3 | 237/2023 WPC(OAC)/3042/2001 | MADHAB CH. PATRA-MP | |
| 4 | 251/2023 LAA/57/2019 | DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP | A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC |
| 5 | 252/2023 LAA/65/2019 | DIRECTOR, INTERIM TEST RANGE-MP | A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC |
| 6 | 253/2023 LAA/68/2019 | DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP | A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC |
| 7 | 254/2023 LAA/71/2019 | DIRECTOR, INTERIM TEST RANGE,CHANDIPUR-MP | A.K.BOSE,ASST.SOLICITOR GENERAL OF INDIA,OHC, |
| 8 | 404/2023 CRLMP/2587/2023 | PARAMANANDA BEHERA-MP | ANIRUDHA DAS |
| 9 | 483/2023 MATA/457/2023 | SUMITA BARAL-MP | PRASANTA KUMAR NANDA |
| 10 | 484/2023 MATA/310/2023 | MADHUSMITA JENA-MP | SUDEEP KUMAR SARANGI |
| 11 | 532/2023 CONTC/3965/2023 | DR. CHAKRAPANI PATNAIK-MP | |
| 12 | 536/2023 RVWPET/495/2023 | PRINCIPAL COMMISSIONER OF INCOME TAX,SAMBALPUR-MP | DEBENDRA SANKAR MOHAPATRA,SR.S.C(I.T) |
| 13 | 537/2023 RVWPET/496/2023 | SAROJ KUMAR PANDA-MP | ADV. |
| 14 | 538/2023 RVWPET/496/2023 | SAROJ KUMAR PANDA-MP | ADV. |
| 15 | 539/2023 RVWPET/497/2023 | JAYADEV @ JAYDEB CHANDRA BISWAS-MP | PRASANTA KUMAR SATAPATHY |
| 16 | 540/2023 RVWPET/497/2023 | JAYADEV @ JAYDEB CHANDRA BISWAS-MP | PRASANTA KUMAR SATAPATHY |
| 17 | 541/2023 RVWPET/498/2023 | HIRAKUD INDUSTRIAL WORKERS UNION, SAMBALPUR-MP | DEBASISH MOHAPATRA |
| 18 | 966/2023 CRLREV/694/2023 | RASHMI RANJAN MAHAPATRO-MP | RASHMI RANJAN MISHRA |
| 19 | 967/2023 CRLREV/694/2023 | RASHMI RANJAN MAHAPATRO-MP | RASHMI RANJAN MISHRA |
| 20 | 1072/2023 FAO/478/2023 | LEGAL MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE COMPANY LIMITED | BIVOSH CHANDRASEN |
| 21 | 1073/2023 FAO/478/2023 | LEGAL MANAGER T.P.CELL, M/S. NEW INDIA ASSURANCE COMPANY LIMITED | BIVOSH CHANDRASEN |
| 22 | 1540/2023 RSA/579/2023 | KANCHAN BHOI-MP | DEBENDRA KUMAR SAHOO 1 |
| 23 | 1541/2023 RSA/581/2023 | DASH GOCHHAYAT-MP | SURESH KUMAR MISHRA |
| 24 | 1542/2023 RSA/52/2008 | SAMBARU ROUT-MP | M/S.PRADEEP KU.MOHAPATRA |
| 25 | 1543/2023 RSA/52/2008 | SAMBARU ROUT-MP | M/S.PRADEEP KU.MOHAPATRA |
| 26 | 1544/2023 | SAMBARU ROUT-MP | M/S.PRADEEP KU.MOHAPATRA |

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| 27 | RSA/52/2008 1545/2023 | SAMBARU ROUT-MP | M/S.PRADEEP KU.MOHAPATRA |
| 28 | RSA/52/2008 1546/2023 | SAMBARU ROUT-MP | M/S.PRADEEP KU.MOHAPATRA |
| 29 | RSA/52/2008 1547/2023 | GANESH PRASAD DAS-MP | SUKANTA KUMAR NAYAK |
| 30 | RSA/447/2023 1548/2023 | PATITAPABAN PANDA-MP | M/S.S.K.NAYAK |
| 31 | RSA/187/2018 1549/2023 | PATITAPABAN PANDA-MP | M/S.S.K.NAYAK |
| 32 | RSA/187/2018 1550/2023 | PATITAPABAN PANDA-MP | M/S.S.K.NAYAK |
| 33 | RSA/187/2018 1572/2023 | NANDINI JENA-MP | PANCHANAN SAHOO |
| 34 | CMP/1633/2023 1573/2023 | RAJKISHORE PANDA-MP | PRASANTA KUMAR SATAPATHY |
| 35 | CMP/1634/2023 1574/2023 | BATAKRUSHNA LENKA-MP | SUDHANSU SEKHAR JENA |
| 36 | CMP/1625/2023 1705/2023 | SAJAD KHAN-MP | |
| 37 | BLAPL/14130/2023 1706/2023 | MD. SARTAJ ANSARI-MP | |
| 38 | BLAPL/14112/2023 2270/2023 | SANJUKTA NAYAK-MP | |
| 39 | MACA/125/2014 2271/2023 | SOUMYA RANJAN OJHA-MP | SANJAYA KUMAR PATRI |
| 40 | MACA/1226/2023 2858/2023 | SUDEEPTA @ SUDIPTA ROUSTRAY-MP | |
| 41 | ABLAPL/14326/2023 2859/2023 | CHUMUKI PATRA-MP | |
| 42 | ABLAPL/12407/2023 2860/2023 | PRAFULLA KUMAR BEHERA-MP | |
| 43 | ABLAPL/12409/2023 2861/2023 | PRAMOD NAYAK-MP | |
| 44 | ABLAPL/12961/2023 2862/2023 | SUNARAM PUTEEL-MP | |
| 45 | ABLAPL/14417/2023 3170/2023 | LAMA @ RATAN NAIK-MP | UMAKANTA BARIK |
| 46 | CRLA/1408/2023 3171/2023 | LAMA @ RATAN NAIK-MP | UMAKANTA BARIK |
| 47 | CRLA/1408/2023 3172/2023 | DHIRA@PRAFULLA NAIK-MP | GOPAL KRUSHNA NANDA |
| 48 | CRLA/1367/2023 3173/2023 | DHIRA@PRAFULLA NAIK-MP | GOPAL KRUSHNA NANDA |
| 49 | CRLA/1367/2023 3174/2023 | DHIRA@PRAFULLA NAIK-MP | GOPAL KRUSHNA NANDA |
| 50 | CRLA/1367/2023 3175/2023 | SIMADRI NAYAK-MP | SUSANTA KUMAR DASH |
| 51 | CRLA/1409/2023 3176/2023 | SIMADRI NAYAK-MP | SUSANTA KUMAR DASH |
| 52 | CRLA/1409/2023 3177/2023 | SIMADRI NAYAK-MP | SUSANTA KUMAR DASH |
| 53 | CRLA/1409/2023 3178/2023 | SUKANTA KUMAR BEHERA-MP | SANATAN DAS |
| 54 | CRLA/1410/2023 3179/2023 | SUKANTA KUMAR BEHERA-MP | SANATAN DAS |
| 55 | CRLA/1410/2023 3732/2023 | UDASINI MOHANTY-MP | ASHOK KUMAR BEHERA |
| 56 | CRLMC/5528/2023 3733/2023 | BUDHANATH BEHERA-MP | NILAKANTHA DAS |
| 57 | CRLMC/5529/2023 3734/2023 | RAMESWAR MEHER-MP | MANAS KUMAR CHAND |
| | CRLMC/5531/2023 | | |

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| 58 | 3735/2023 CRLMC/5532/2023 | MILLAN MUKHI-MP | HRUDANANDA MOHAPATRA |
| 59 | 3736/2023 CRLMC/5533/2023 | ASHOK KUMAR BISOI-MP | LINGARAJ SARANGI |
| 60 | 3737/2023 CRLMC/5534/2023 | NARAYAN BEHERA-MP | SARATHI JYOTI MOHANTY |
| 61 | 9143/2023 WA/520/2020 | PARADIP POST TRUST-MP | |
| 62 | 9144/2023 WA/520/2020 | PARADIP POST TRUST-MP | |
| 63 | 9145/2023 WA/3187/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 64 | 9146/2023 WA/3187/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 65 | 9147/2023 WA/3187/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 66 | 9148/2023 WA/3188/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 67 | 9149/2023 WA/3188/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 68 | 9150/2023 WA/3188/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 69 | 9151/2023 WA/3189/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 70 | 9152/2023 WA/3189/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 71 | 9153/2023 WA/3189/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK,A.G.A |
| 72 | 9154/2023 WA/3190/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 73 | 9155/2023 WA/3190/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 74 | 9156/2023 WA/3190/2023 | STATE OF ODISHA-MP | SURYA NARAYAN PATNAIK, A.G.A. |
| 75 | 20474/2023 WP(C)/11732/2023 | M/S CEF ENGINEERING, BBSR-MP | SOMANATH MISHRA |
| 76 | 20475/2023 WP(C)/42727/2023 | UNION OF INDIA-MP | DIPTI RANJAN BHOKTA |
| 77 | 20476/2023 WP(C)/15377/2023 | M/S. S.N.KANUNGO INFRASTRUCTURE, CUTTACK-MP | PAMI RATH |
| 78 | 20477/2023 WP(C)/42736/2023 | DUSMANTA TANDI @ TIKESWAR-MP | ANUPAM DASH |
| 79 | 20478/2023 WP(C)/42739/2023 | DUSMANTA TANDI @ TIKESWAR-MP | Anupam Dash |
| 80 | 20479/2023 WP(C)/42739/2023 | DUSMANTA TANDI @ TIKESWAR-MP | Anupam Dash |
| 81 | 20480/2023 WP(C)/42743/2023 | M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR-MP | Anupam Dash |
| 82 | 20481/2023 WP(C)/42751/2023 | M/S UTKAL GYAN BHARATI TRUST, BBSR-MP | BHABANI PRASAD MOHANTY |
| 83 | 20482/2023 WP(C)/36705/2022 | HARIHAR DAS-MP | AMIT KUMAR SAA |
| 84 | 20483/2023 WP(C)/23749/2017 | FRIENDS CLUB,MATHA SAHI,BHADRAK-MP | |
| 85 | 20484/2023 WP(C)/42755/2023 | M/S UTKAL GYAN BHARATI TRUST, BBSR-MP | BHABANI PRASAD MOHANTY |
| 86 | 20485/2023 WP(C)/42753/2023 | UNION OF INDIA-MP | JATESWAR NAYAK,C.G.C |
| 87 | 20486/2023 WP(C)/42759/2023 | ASHISH KUMAR MOHANTY-MP | HRUDANANDA MOHAPATRA |
| 88 | 20487/2023 WP(C)/42773/2023 | BASANTI MISHRA-MP | PRASANTA KUMAR SATAPATHY |
| 89 | 20488/2023 | PRAVAKAR KAR-MP | HRUDANANDA MOHAPATRA |

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| 90 | WP(C)/42792/2023 20489/2023 | DILLIP KUMAR CHOUDHURY-MP | DILLIP KUMAR PRADHAN |
| 91 | WP(C)/42789/2023 20490/2023 | PRAMOD DAKUA-MP | BASUDEV PUJARI |
| 92 | WP(C)/24783/2023 20491/2023 | PADMANAVA NILAGIRI @ N. PADMANAVA-MP | SANJIB KUMAR BHANJADEO |
| 93 | WP(C)/42795/2023 20492/2023 | JAGABANDHU SENAPATI-MP | |
| 94 | WP(C)/2156/2023 20493/2023 | SAMIR KUMAR SAHU-MP | SANJIB KUMAR BHANJADEO |
| 95 | WP(C)/42796/2023 20494/2023 | AKSHAYA KUMAR MISHRA-MP | SANJIB KUMAR BHANJADEO |
| 96 | WP(C)/42797/2023 20495/2023 | AHALYA KUMARI PATRA-MP | SANJIB KUMAR BHANJADEO |
| 97 | WP(C)/42801/2023 20496/2023 | BHARAT CHANDRA DAS-MP | UMA CHARAN MISHRA |
| 98 | WP(C)/42800/2023 20497/2023 | SAKUNTALA KONDAGORI-MP | SANJIB KUMAR BHANJADEO |
| 99 | WP(C)/42803/2023 20498/2023 | SAGARIKA PANDA-MP | SURYAKANTA DASH |
| 100 | WP(C)/41513/2023 20499/2023 | KHRISTADAS NAYAK-MP | KABIR KUMAR JENA |
| 101 | WP(C)/42813/2023 20500/2023 | MAHANTA BIBHUDATTA PRASAD DAS-MP | SAPAN KUMAR LENKA |
| 102 | WP(C)/42829/2023 20501/2023 | ANIL KUMAR PANDA-MP | JANAKI KANTA MAHAPATRA |
| 103 | WP(C)/42830/2023 20502/2023 | ASHIS KUMAR BHATRA-MP | SUBHASREE MOHANTY |
| 104 | WP(C)/42417/2023 20503/2023 | BASUDEV MOHANTY-MP | TAPAN KUMAR MANDAL |
| 105 | WP(C)/42590/2023 20504/2023 | BABA RAMESWAR W.S.H.G., BHADRAK-MP | PRADEEP KUMAR DAS |
| | WP(C)/42525/2023 | | |